

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

OFFICE ORDER

Pursuant to the recommendations of the 'Review Scrutiny Committee/Review DPC' vide its Minutes dated 24.03.2025 in terms of judgment dated 25.08.2022 in W.P (C) No. 11518/2019 titled as 'Amit Kataria & Ors. Vs. Office of the District & Sessions Judge (HQs) & Anr.' the following the then LDCs/Junior Judicial Assistants (now PA/SPA) are hereby granted promotion to the post of UDC/Judicial Assistant in the Pay Band of Rs.9300-34800+GP-4600 (PB-II) w.e.f. the date as mentioned against their names:

S. No.	E. Code	Name	Husband's Name	Date of Promotion	Remarks
1	3434/ 70498130	Anjali Chadha	Rohit Chadha	21.03.2002	Stenographer/PA in this office vide order dated 07.01.2004
2	3031/ 43924810	Neerja Bhatia	Ashok Kumar	03.09.2002	




(SANJAY GARG-I)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 25117-137 / Admn.II(C)/S&P(JJAs)/Rev.DPC/2025

Dated, Delhi the 05 MAY 2025

Copy forwarded for information and necessary action to:

1. Ld. Principal District & Sessions Judge, Shahdara District/New Delhi District.
2. The DDO/A.A.O., Accounts Branch, Shahdara District/New Delhi District.
3. The concerned Pay & Accounts Office, Delhi through concerned Accounts Branch.
4. The Branch-In-Charge, Recruitment Cell (HQs), THC, Delhi.
5. P.S. to the Ld. Principal District & Sessions Judge (HQs).
6. P.S to the undersigned.
7. The concerned Pay Bill Clerks, Shahdara District/New Delhi District.
8. The Dealing Official, Personal File Seat, Admn.-I (C), THC, Delhi.
9. The Dealing Official, LAYERS Seat for uploading on LAYERS.
10. The Dealing Official, Website Committee for uploading on official website of this Court under the tab 'Employees' Corner'.
11. The officials concerned.


(Sunil Kumar Sharma)
District Judge/DHJS
Officer In-Charge, Admn-II (C)
Tis Hazari Courts, Delhi